

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2929

ANSWERED ON:27.08.2013

CITIZENSHIP TO MIGRANTS

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Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of refugees staying in the country, country-wise;

(b) whether there are reports of arrival of a large number of people from Pakistan and Afghanistan due to internal disturbances in the said countries;

(c) if so, whether they have requested for citizenship/refugee status in the country;

(d) if so, the details thereof and the reaction of the Government thereto; and

(e) the number of applications for grant of Indian citizenship by citizens of various countries and the number of cases where citizenship was granted during each of the last three years and the current year, country-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Number of Refugees in the country, country-wise as on 31.12.2012 is given at Annexure-A

(b): During 2011 and 2012, the total number of Pakistanis who visited India was 48640 and 59846 respectively. During 2011 and 2012, the number of Afghan national who visited India was 89605 and 95231 respectively.

(c) & (d): Details of Citizenship application and Certificate issued to these countries from 1.1.2010 to 20.08.2013 are given below:

Country	No. of application received	No. of Citizen Certificate issued
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Pakistan	950	915
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Afghanistan	775	124
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(e): Country-wise list of applications received and citizenship issued thereon is placed at Annexure-B.